

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. /490/93
T.A. No.

DATE OF DECISION 4th March, 1994

Shri C.N.Joshi

Petitioner

Mr. M.S.Trivedi

Advocate for the Petitioner(s)

Versus

Union of India & others

Respondent

Mr. B.R.Kyada

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B.Patel : Vice Chairman

The Hon'ble Mr. K.Ramamoorthy : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

: 2 :

Shri C.N.Joshi,
Working as Jr.Clerk,
Western Railway,Ajmer.

: Applicant

Advocate Shri M.S.Trivedi

versus

1. Union of India, through
The General Manager,
Western Railway,
Churchgate,
Bombay
2. The Divisional Railway Manager,
Office of the D.R.M.,
Ajmer
3. The Loco Foreman,
Office of the Loco Foreman, (DL),
Western Railway,
Gandhidham

: Respondents

Advocate Shri B.R.Kyada

O R A L J U D G M E N T
IN

O.A.490 of 1993

Date : 4-3-94

Per : Hon'ble Shri N.B.Patel : Vice Chairman

It is not contested by Mr.Trivedi
that passing of oral test is also necessary for being
continued on the post of Junior Clerk. The applicant has
not passed the oral part of the test held in 1992. At the
stage of hearing, Mr.Trivedi stated that the applicant
is an office bearer of the employees union and he was
not deliberately declared as having been passed the oral

: 3 :

test out of malafides. We do not find any allegation of malafide or malice anywhere in the application and even the oral allegation which Mr.Trivedi has made on behalf of the applicant is too vague to be accepted. The application does not disclose any cause of action and is hence summarily rejected. Interim relief vacated.


(K.Ramamoorthy)
Member (A)


(N.B.Patel)
Vice Chairman

AS*

Application No.

19

Transfer Apr

Old W. Pett No.

TE

Certified to ~~the~~ no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated : 07/04/54

Countersigned

Answered
A. T. H. M.

Section Officer/Court officer

Signature of the Dealing Assistant

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT ~~NEW DELHI~~ AHMEDABAD

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CAUSE TITLE..... 09149093..... OF 198□.

NAMES OF THE PARTIES..... MR. C.N. Joshi

VERSUS

W. O. L. & O. L. L.

PART A B & C